

KOKAMA INTERNATIONAL PRIVATE LTD. (IN LIQUIDATION)

List of Stakeholders as on 20th December, 2018 - Liquidation Commencement Date

In response to the public announcement made by the Liquidator in newspapers and website of IBBI inviting claims from the creditors of Kokama International Pvt Ltd. on 24-12-2018, only one claim was received by the Liquidator from Asset Reconstruction Company (India) Ltd. till last date for submission of claim. As such the list of stakeholders has been prepared comprising of one claimant only as follows:

<i>S. No.</i>	<i>Name and Address of Creditors</i>	<i>Amount claimed by the Creditors (in Rs. Crore)</i>	<i>Amount of claim admitted (in Rs. Crore)</i>	<i>Extent to which the Debt is secured or unsecured</i>
1.	Asset Reconstruction Company (India) Ltd. acting in its capacity as trustee of the Arcil-SBPS-001-XIII Trust Address: The Ruby, 10 th Floor, 29, Senapati Bapat Marg, Dadar (West), Mumbai- 400 028	35.0118*	35.0118*	The debt claimed is secured by mortgage by deposit of title deeds of all that piece and parcel of land at Plot No. A-170, admeasuring at about 1482 sq.mtrs., TTC Industrial Area, MIDC Kherne, Navi Mumbai 400 701. The charge on the said property has been registered with the Registrar of Companies, Mumbai certificate of registration of which has been submitted by the creditor and admitted as proof of security
	TOTAL	35.0118*	35.0118*	

* The amount has been claimed by the financial creditor based on the terms and conditions of letter of arrangement of State Bank of India dated 19-9-2008 sanctioning the loans to Kokama International Pvt Ltd. The said loan along with interest outstanding thereon has been assigned to Asset Reconstruction Company (India) Ltd. As Kokama International Pvt Ltd. has not filed its audited accounts with the Registrar of Companies from the year 2009-10 and no documents, books of accounts etc. of Kokama International Pvt Ltd. are available at its registered office, the Liquidator is unable to cross check the claim made by the financial creditor from the accounts and records of Kokama International Pvt Ltd. Under the circumstances, the amount of claim made by the financial creditor has been accepted based on the documentary evidence submitted by the financial creditor to the Liquidator.


(Anil S. Vaidya)
Liquidator

Kokama International Private Ltd.
Registration No.: IBBI/IPA-002/IP-N00067/2016-2017/10145